

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1204**

TO BE ANSWERED ON THE 29TH JULY, 2026/ SHRAVANA 7, 1948 (SAKA)

CCNS AND ICJS

**1204 # SMT. MAYA NAROLIYA:
 SMT. REKHA SHARMA:
 SHRI ADITYA PRASAD:
 SHRI UJJWAL DEORAO NIKAM:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of police stations integrated with the Crime and Criminal Tracking Network and Systems (CCTNS) as on date;

(b) the State-wise details thereof;

(c) the details of courts, prisons, forensic laboratories and prosecution offices integrated under the Inter-Operable Criminal Justice System (ICJS) till date;

(d) the measures taken to ensure seamless data sharing among various components of the criminal justice system; and

(e) the funds released to States and UTs under CCTNS and ICJS during each of the last three years and the current year, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) and (b): As on 01.06.2026, all 17,762 Police Stations are using CCTNS. The State/UT-wise details of number of Police Stations using CCTNS are enclosed as Annexure-I.

(c): As of 01.06.2026, 1,314 Prisons, 140 Forensic Science Laboratories, and

2,283 Prosecution Offices have been integrated with the Interoperable Criminal Justice System (ICJS) through the e-Prisons, e-Forensics, and e-Prosecution applications, respectively. In addition all States/UTs electronic consumption of FIRs and chargesheets is taking place in court system through ICJS.

(d): Interoperable Criminal Justice System (ICJS) platform has been developed to facilitate seamless exchange of data between Police (CCTNS), Courts (e-Courts), Prisons (e-Prisons), Forensics (e-Forensics), and Prosecution (e-Prosecution) reducing delays and enhancing transparency across justice delivery system. APIs have been developed by NIC/NCRB to enable data exchange between these pillars, as per data matrix finalized by e-Committee of Hon'ble Supreme Court.

(e): The State/UT-wise details of funds released during the last three years for the implementation of the Interoperable Criminal Justice System (ICJS) 2.0, including the Crime and Criminal Tracking Network & Systems (CCTNS), are provided in Annexure-II.

ANNEXURE I

The State/UT-wise details of number of Police Stations using CCTNS as on 01.06.2026

S. No.	States/UTs	Total No. PS in States/UTs	No. of PSs where CCTNS Software is deployed
1	A&N Islands	26	26
2	Andhra Pradesh	1025	1025
3	Arunachal Pradesh	113	113
4	Assam	335	335
5	Bihar	968	968
6	Chandigarh	22	22
7	Chhattisgarh	504	504
8	DNH & DD	13	13
9	Delhi	225	225
10	Goa	47	47
11	Gujarat	811	811
12	Haryana	394	394
13	Himachal Pradesh	169	169
14	Jammu & Kashmir	273	273
15	Jharkhand	543	543
16	Karnataka	1103	1103
17	Kerala	567	567
18	Ladakh	11	11
19	Lakshadweep	16	16
20	Madhya Pradesh	1116	1116
21	Maharashtra	1221	1221
22	Manipur	102	102
23	Meghalaya	82	82
24	Mizoram	44	44
25	Nagaland	84	84
26	Odisha	681	681
27	Puducherry	57	57
28	Punjab	455	455
29	Rajasthan	1052	1052
30	Sikkim	30	30
31	Tamil Nadu	2106	2106
32	Telangana	796	796
33	Tripura	90	90
34	Uttar Pradesh	1851	1851
35	Uttarakhand	166	166
36	West Bengal	664	664
Total		17762	17762

Source: NCRB

ANNEXURE II**State/UTs wise status of Fund Released under ICJS 2.0 in last three years. (in ₹.)**

Sr No.	States/ UTs	Approved Amount under ICJS 2.0	FY 2024-25	FY 2025- 26	FY 2026-27	Total
1	Andhra Pradesh	97,86,68,652	-	70,33,79,174	-	70,33,79,174
2	Arunachal Pradesh	8,40,18,168	-	-	-	-
3	Assam	30,25,93,316	16,46,60,887	2,08,84,634	7,62,02,628	26,17,48,149
4	Bihar	82,14,10,988	-	-	-	-
5	Chhattisgarh	30,60,98,500	-	-	-	-
6	Goa	5,24,32,168	-	1,61,15,641	1,24,95,500	2,86,11,141
7	Gujarat	55,50,42,472	-	-	-	-
8	Haryana	33,69,72,272	-	-	-	-
9	Himachal Pradesh	11,07,64,076	-	-	-	-
10	Jharkhand	46,18,03,948	-	-	-	-
11	Karnataka	89,22,15,728	-	-	-	-
12	Kerala	45,72,39,310	-	-	1,72,19,961	1,72,19,961
13	Madhya Pradesh	1,00,42,83,436	-	-	-	-
14	Maharashtra	1,16,03,13,552	-	-	-	-
15	Manipur	8,94,64,484	-	-	-	-
16	Meghalaya	7,75,98,112	-	-	-	-
17	Mizoram	4,56,23,372	-	-	-	-
18	Nagaland	4,51,27,428	-	-	-	-
19	Odisha	45,64,60,412	-	-	4,91,55,777	4,91,55,777
20	Punjab	24,65,48,407	-	21,33,16,816	-	21,33,16,816
21	Rajasthan	1,03,83,35,784	-	30,29,99,505	70,00,07,434	1,00,30,06,939
22	Sikkim	3,44,27,112	-	1,85,48,231	-	1,85,48,231
23	Tamil Nadu	1,28,16,74,544	-	-	-	-
24	Telangana	49,78,93,972	37,78,18,044	6,60,62,316	-	44,38,80,360
25	Tripura	10,07,19,820	-	-	-	-
26	Uttar Pradesh	1,65,94,73,400	-	-	-	-
27	Uttarakhand	16,39,68,228	-	-	95,35,590	95,35,590
28	West Bengal	58,97,68,968	-	-	31,34,34,128	31,34,34,128
29	A&N Islands	2,08,48,056	-	-	-	-
30	Chandigarh	2,10,09,852	-	-	-	-
31	DD&DNH	1,64,13,704	-	-	-	-
32	Delhi	25,57,39,780	-	96,710	-	96,710
33	J&K	24,62,86,164	-	1,73,20,844	15,01,65,296	16,74,86,140
34	Ladakh	1,44,29,704	-	-	-	-
35	Lakshadweep	1,40,94,352	-	-	-	-
36	Puducherry	4,56,39,408	-	-	-	-

Source: NCRB